

adventure tourists to prevent environmental pollution in the country; and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) and (b). There is no proposal at present under the consideration of Government to lay down a formal code of conduct and ethics for adventure tourists to prevent environmental pollution in the country. However, campaigns have been launched to create awareness and motivation for prevention of environmental pollution at tourist sites.

The Ministry of Environment have prepared guidelines for tourism in Beach Areas and Tiger Reserves. In addition, a Working Group was set up by the Ministry of Environment and Forests and the Group has already submitted the draft report giving guidelines for Tourism Projects. To maintain the sanctity and beauty of the Indian Beaches and to prevent environmental pollution in the coastline, an Inter-Ministerial Committee was set up in 1985 to clear projects which are to be set up in areas beyond 200 meters from the high tide line. Recently, the Ministry of Environment and Forests has proposed to give legal backing to its enforcement orders and administrative directives on this subject.

The Indian Mountaineering Foundation (IMF) has also brought out a booklet, namely "Do's and Don'ts while in Himalayas" for controlling the ecological balance of the mountains.

#### **Outstanding Income-Tax and Excise Duty**

\*97. SHRI SHANKERSINGH VEGHELA : Will the Minister of FINANCE be pleased to state:

(a) the individuals and companies against whom Income tax arrears of Rs. 10

crores or more are pending and since when; and

(b) the companies against whom Central Excise Duty to the tune of Rs. 10 crore or more is pending and since when?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). A statement is given below:

#### **STATEMENT**

<i>Sl.No.</i>	<i>Name of the Company/ Individual</i>
1	2

#### *INCOME TAX*

1. A.P. State Civil Supply Corpn., Hyderabad.
2. Bharat Heavy Electricals Ltd., Delhi
3. Bank of India, Bombay
4. Bansal Exports (P) Ltd, Delhi.
5. Bharat Petroleum Corpn. Ltd., Bombay
6. Continental Construction Ltd., Delhi
7. D.S. Construction Pvt. Ltd., Delhi
8. Dalmia Cement (Bharat) Ltd., Delhi
9. Duncan Tobacco Ltd., Hyderabad
10. Escorts Ltd., Delhi
11. Escorts Tractors Ltd., Delhi
12. G.T.C. Industries Ltd., Bombay
13. Godrej & Boyce Mfg. Ltd., Bombay

1	2
14.	Gannon Dunkerly & Co. Ltd., Bombay
15.	Hindustan Lever Ltd., Bombay
16.	Indian Hotels Co.Ltd., Bombay
17.	I.C.I.C I Ltd., Bombay
18.	Indian Rly. Construction Co. Ltd., Delhi.
19.	Indian Oil Corpn. Ltd., Bombay
20.	J.K. Synthetics Ltd., Delhi
21.	Dr. J.D Dharm Teja, Switzerland
22.	Linde A.G., Bombay
23.	Modi Industries Ltd., Modinagar
24.	Modi Pon Ltd., Modinagar.
25.	Modi Rubber Ltd., Modi Nagar
26.	Mysore Wine Products Ltd., Ban- galore
27.	Mehsana Distt. Co-op. Milk Pro- ducers Corpn., Ahmedabad
28.	Microperi SPA Bombay
29.	Shri Mohmad Akhtar Hussain Alie Alias Kadar Ahmed Bhatti
30.	National Organic Chemicals Indus- tries Ltd., Bombay
31.	Nirlon Synthetics Fibres & Chemi- cals Ltd., Bombay
32.	New India Assurance Co. Ltd.,

1	2
	Bombay
33.	Orkey Silk Mills Ltd., Bombay
34.	Parekh Brothers, Bombay
35.	Pure Drinks (ND) Ltd., Delhi
36.	Southern Petrochemical Ind. Corpn. Ltd., Madras
37.	Shri Sukar Narain Bakhia, Ahme- dabad.
38.	Telco Ltd., Bombay
39.	United Bank of India, Calcutta
40.	Shri Vinod Kumar Didwania, Ma- dras.
	Except in the case of S.No. 21 and 37, the demand had been raised, at different points of time, from the year 1983-84 onwards. In the case of S.No. 21 and 37, part of the demand had been raised prior to 1983-84.
	<b>CENTRAL EXCISE</b>
41.	M/s. I.T.C. Limited-Different amounts pending from different dates since 1985 onwards.
42.	M/s. Bombay Tyre International Limited—since 1985
43.	M/s. Modipon Limited— Different amounts pending from different dates since 1970 onwards.
44.	M/s. Shree Vallabh Glass Works Ltd. —since 1978.